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RAJYA SABHA

Monday, the 3rd September, 1973/12//)
Bhadra, 1895 (Saka)

The House met at eleven of the clock, [Mr. DEPUTY CHAIRMAN in the Chair.]

REFERENCE TO STATE TAKEOVER OF FOODGRAINS

MR. DEPUTY CHAIRMAN: Papers to be laid. / SHRI BHUPESH GUPTA (West Bengal): Sir, before any other item is to be taken up. 1 want to make a submission. You are well aware from today's Press reports that the Government is going back on the assurance given about the State takeover o) wholesale trade in rice. You might have seen the report about rice takeover in the Press.

MR. DEPUTY CHAIRMAN: Shri Om Mehta. Papers to be laid.

SHRI BHUPESH GUPTA: Sir, we want an assurance from the Government right now... {Interruption!, from several hers}

श्री योपेन्द्र सर्मा (विहार) : सरकार ने प्राक्ष्यासन दिया था कि जावल के पोक व्यापार का स्वित्रहण करेगी । प्रव सरकार पीछे जा रही है । सरकार यहाँ पर धाज्यासन वे ।

SHRI BHUPESH GUPTA: Sir, we want an assurance from the Government on the floor of this House... (Se vera/ *interruptions*). They have gone back on their assurance about the State takeover of rice wholesale trade.

श्री योगेन्द्र शर्मा : मरकार यहां धान्यासन दे कि चावल के योक व्यापार का स्वधिप्रहण करेगी इस मौलम में । हीयर एंड नाऊ एम्प्रोरेंस दे । इस बात का धारशसन मिलना चाहिए।

SHRI BHUPESH GUPTA: You may call Mr. Fakhruddin Ali Ahmed here to explain the position, Sir.

(Several interruptions)

श्री **योगेन्द्र शर्मा** : स्राज्वासन सरकार नहीं देगी कि चावल के बोक व्यापार का ग्राधिसहण करेगी 2.5 RSS/73—1 तो यहां कार्यक्षाः नहीं चलेगी । बनता भूखों मरेगी।

श्री सूरज प्रसाद (बिहार): ग्राप सरकार को कहिए। ग्राप सरकार को ग्राक्वासन देने के लिये कहिये।

SHRI BHUPESH GUPTA: Sir, everybody knows what is happening. . .

(Several interruptions)

श्री योगेन्द्र शर्मा : जब तक एक्योरेंग नहीं मिलेगा हम सदन की कार्यवाही नहीं चलने देंगे । हम सब के सब चले जायेंगे, सबावशान हो जायगा, सरकार ग्रम्थासन दे कि इस महीने में चावल के थोक व्यापार का ग्राधिमहल करेगी । वह यह साम्यासन दे । हम कार्यवाही नहीं चलने देंगे । जब तक साम्यासन नहीं मिलेगा कार्यवाही नहीं होगी ।

MR, DEPUTY CHAIRMAN: Nothing to be recorded.

(Scleral hon. Members went on speaking)

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

The Hyderabad Municipal Corporations (Amendment) Amending Act, 1973

THE MINISTER OF STATE IN T DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): Sir. i beg to lay on the Table, under sub-section (3) of section 3 of the Andhra Pradesh State Legislature (Delegation of Powers) Act. 1973. a copy (in English and Hindi) of the Hyderabad Municipal Corporations (Amendment) Amending Act. 1973, enacted by the President. [Placed in Library See No. LT-5594/73]

Notifications under the Andhra Pradesh Panchayat Samithis and Zilla Parishads Act, 1959 and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): Sir. on behalf of Prof. Sher Singh, I beg to lay on the Table:—